

HCC NO. 43/2024

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 25th SEPTEMBER 2024.

BRIEF TENDER NOTIFICATION

Under Phase-III of e-Courts project, the High Court of Karnataka, invites tender for Supply, Installation, Configuration, Testing and Commissioning Local Area Network (LAN) Nodes, Racks and Switches to the existing Network Infrastructure at District and Taluka Courts in the State of Karnataka under Phase –III of e-Courts Project through Karnataka purpose through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **28.10.2024 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Yours faithfully,

Sd/-

(N. G DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU